

is also being done without any check; and

(c) if so, the action taken by the Government to check the illegal felling of trees in the said forests and tourist centres?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) to (c). The information is being collected from the State Government and will be laid on the Table of the House.

Income Tax Outstanding against Liquor Producers in Maharashtra and Madhya Pradesh

52. SHRI PYARELAL KHANDELWAL: Will the Minister of FINANCE be pleased to state:

(a) the amount of Income Tax outstanding against the liquor producers in Maharashtra and Madhya Pradesh; and

(b) the action taken so far to recover the same?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVJAY SINGH): (a) and

(b). The information is being collected and will be laid on the Table of the House.

[English]

Sale of Indian Goods in International Market

53. SHRI L.K. ADVANI:
SHRI SHANKERSINH
VAGHELA:

Will the Minister of COMMERCE be pleased to state:

(a) whether the sale of Indian goods in British and European markets has reduced;

(b) if so, the reasons therefor; and

(c) the action proposed to be taken by the Government to increase the sale of Indian goods in foreign markets?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAM DAS PATEL): (a) No, Sir.

In fact India's overall exports to Britain and European markets (both East & West) have actually been increasing during the last three years as given below:

(Rs. in Crores)

	1987-88	1988-89	1989-90	1990 (Apr. Nov.)
U.K.	10.33.38	1164.89	1601.63	1349.42
West Europe	4362.85	5473.31	7660.76	5889.47
East Europe	2593.00	3356.00	5336.00	4034.00

Source: DGCI&S, Calcutta

(b) Does not arise.

(c) It is the continuous endeavour of the Govt. to facilitate increased exports of Indian goods.

[*Translation*]

Effect of Gulf War on Tea Industry

54. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have prepared a two point programme for making good the loss incurred by the tea industry on account of gulf war and for improving the position of India in the world tea market;

(b) if so, the details thereof;

(c) whether the export price of tea has come down due to Gulf War; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAMDAS PATEL):
(a) No, Sir.

(b) Does not arise.

(c) and (d). No, Sir. Per Unit export realisation of Indian tea during the period from April to December 1990 is Rs. 52.76 per kg. as compared to Rs. 42.10 per kg. during the corresponding period of last year.

Irrigation Projects of Madhya Pradesh Pending Forestry Clearance

55. SHRI SATYA NARAYAN JATIYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of major, medium and small irrigation projects from Madhya Pradesh pending forestry clearance; and

(b) the present position of those projects and when they are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI):
(a) and (b). The details of irrigation cases of Madhya Pradesh pending forestry clearance together with their present status is furnished in the statement. Cases are disposed of on consideration of their merits and on receipt of complete information about the proposal.